

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/22/2024
NAME OF THE PETITIONER : Radhika Vyasam
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 94(1) of IBC, 2016

ORDER

Ld. PCS Mr. A.S. Sathish Kumar for the Petitioner.

In respect of the above CP the Counsel stated that the matter is settled and will be filing a withdrawal memo.

List the petition for hearing on **21.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk